

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1534
TO BE ANSWERED ON 15.03.2022**

DEATHS DUE TO COVID-19 AND COMPENSATION TO VICTIMS

†1534. SHRI RAJMANI PATEL:

Will the Minister of **HEALTH & FAMILY WELFARE** be pleased to state:

- a) how many people died due to the COVID-19 pandemic in India from March 2020 till 31st October, 2021;
- b) how much assistance was given by Government to the families of those who died due to COVID-19; and
- c) how many women, men, and children who were aggrieved from the pandemic received help from the Government, details thereof, state-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(DR BHARATI PRAVIN PAWAR)**

(a) to (c): A total of 4,58,186 deaths due to COVID-19 have been reported by States/UTs in the country between March 2020 till 31st October 2021.

In pursuance of the Hon'ble Supreme Court Judgement dated 30th June 2021, Government of India through National Disaster Management Authority (NDMA) has issued 'Guidelines to provide for ex-gratia assistance to kin of the deceased by COVID-19'. NDMA has recommended an ex-gratia amount of Rs. 50,000/- per deceased person subject to cause of death certified as COVID-19.

Ex-gratia assistance is provided by States from State Disaster Response Funds and distribution of relief is the responsibility of the States/UTs Government concerned.